

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 14-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/1008/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : PRIMO PROPERTIES & INVESTMENTS LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	B. Sarathbabu	For Roc, Chennai	B. Sarathbabu
2.	NAVANEEL KUMAR MURTHI	FOR PETITIONER	Navaneel K

ORDER

Counsel for Petitioner present. Representative of ROC present. Matter is adjourned for hearing further submissions. **Put up on 27.08.2018.**

-S/-
(S VIJAYARAGHAVAN)
Member (Technical)

-S/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

knp